

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBA/6532/2026 ARBA/2/2026	SPECIAL LAND ACQUISITION OFFICER AND COMPETENT AUTHORITY,KEONJHAR VS MAGUNI CHARAN SAHU	MADAN MOHAN DAS VS	// DISTRICT & SESSIONS JUDGE,KEONJHAR Arbp/000012/2017
2	D-BLAPL/6193/2026 BLAPL/2061/2026	ABUA KHAN VS STATE OF ODISHA	PRAFULLA KUMAR BISWAL VS	AUL /54 /2026 J.M.F.C,AUL(Kendrapara) GR/0000089/2026
3	D-BLAPL/6195/2026 BLAPL/2062/2026	UMAKANTA GARDIA VS STATE OF ODISHA	KULDEEP MOHANTY VS	BHATILI /33 /2026 S.D.J.M.,BARGARH(Bargarh) CT/0000203/2026
4	D-BLAPL/6199/2026 BLAPL/2063/2026	BINNA @ BINOD CHANDRA MAJHI VS STATE OF ODISHA	SANTOSH KUMAR SAMANTARAY VS	INFOVALLY UPD BHUBANESWAR /13 / J.M.F.C.,JATNI(Khordha) GR/0000031/2026
5	D-BLAPL/6032/2026 BLAPL/2064/2026	BARUNA NAYAK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	//0 SPECIAL JUDGE,BHANJANAGAR(Ganjar) 2(A)CC/0000005/2026
6	D-BLAPL/6040/2026 BLAPL/2065/2026	JAHID @ ZAHID KHAN VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	//0 SPECIAL JUDGE,KENDRAPARA(Kendrapara) TR/0000020/2026
7	D-BLAPL/6103/2026 BLAPL/2066/2026	GYANARANJAN SWAIN VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	MARSHAGHAI /46 /2026 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0000263/2026
8	D-BLAPL/6105/2026 BLAPL/2067/2026	ANIL KHOSLA VS STATE OF ODISHA	ARIJEET MISHRA VS	KUNDRA /134 /2025 DISTRICT & SESIONS JUDGE,JEYPORE(Jaypore) CT/0000008/2026
9	D-BLAPL/6114/2026 BLAPL/2068/2026	BIKASH GOCHHAYAT VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	GOPALPRASAD /31 /2026 SPECIAL JUDGE (POCSO), ANGUL(Angul) Spl/0000013/2026
10	D-BLAPL/4710/2026 BLAPL/2069/2026	MAITRA NAIK VS STATE OF ODISHA	DHANANJAYA MUND VS	KASHIPUR /227 /2025 A.D.J.,RAYAGADA(Rayagada) TR/0000051/2025
11	D-BLAPL/5319/2026 BLAPL/2070/2026	MANOJ KUMAR SAHU @ SAHOO VS STATE OF ODISHA	MALLICK BEBRAT SMRUTIRANJAN VS	ATHGARH /69 /2025 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(Cuttack) CT/0000178/2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/5358/2026 BLAPL/2071/2026	MANOJ KUMAR SAHU @ SAHOO VS STATE OF ODISHA	MALLICK BEBRAT SMRUTIRANJAN VS	ATHGARH /73 /2025 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C CT/0000186/2025
13	D-BLAPL/6235/2026 BLAPL/2072/2026	SUNNY KUMAR VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	/ /0 SPECIAL JUDGE,JHARSUGUDA(Jharsugu 2(A)CC/0000042/2025
14	D-BLAPL/5702/2026 BLAPL/2073/2026	BIDYADHAR BARGE VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	BARPALLI /322 /2023 DIST.AND SESSIONS JUDGE,BARGARH CT/0000010/2024
15	D-BLAPL/5980/2026 BLAPL/2074/2026	JAGANNATH MALIK @ JAGA VS STATE OF ODISHA	BISWARANJAN DALAI VS	PAHALA /445 /2025 J.M.F.C.,BHUBANESWAR(Khordha) GR/0003392/2025
16	D-BLAPL/6117/2026 BLAPL/2075/2026	BIMAL DANDSENA VS STATE OF ODISHA	DIPANKAR ACHARYA VS	SUNDARGARH TOWN /349 /2025 DISTRICT & SESSIONS JUDGE,SUNDER ST/0000006/2026
17	D-BLAPL/6008/2026 BLAPL/2076/2026	AKASH SHARMA VS STATE OF ODISHA	LALITENDU MISHRA VS	ROURKELA CYBER P.S. /3 /2026 S.D.J.M.,(PANPOSH), ROURKELA(Sundar GR/0000137/2026
18	D-BLAPL/6028/2026 BLAPL/2077/2026	RONIT KUMAR BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI SADAR /148 /2025 A.D.J,PHULBANI(Kandhamal) ST/0000062/2025
19	D-BLAPL/6031/2026 BLAPL/2078/2026	SIMANCHAL BISWAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALLIGUDA /104 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000085/2025
20	D-BLAPL/5913/2026 BLAPL/2079/2026	DHARMENDRA SWAIN @ MANTU VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	/ /0 SPECIAL JUDGE,NAYAGARH(Nayagarh) SPL. 2(a)C.C./0000005/2026
21	D-BLAPL/6076/2026 BLAPL/2080/2026	NIRANJAN SATAPATHY @ NIRANJANA SATAPATHY VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BADAGODA P.S. /20 /2023 J.M.F.C.(IV),BHUBANESWAR(Khordha) CT/0000038/2023
22	D-BLAPL/6217/2026 BLAPL/2081/2026	SANGRAM JENA @ BUBUN VS STATE OF ODISHA	SUBHAJEET SAHU VS	CYBER CRIME AND ECO. OFFENCE, CU J.M.F.C,CUTTACK(Cuttack) GR/0000075/2026
23	D-BLAPL/6078/2026	DHANESWAR NAG	SURYAKANTA DWIBEDI	PATNAGARH /322 /2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/2082/2026	VS STATE OF ODISHA	VS	S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0001288/2025
24	D-BLAPL/6247/2026 BLAPL/2083/2026	DUKESH GANGELE VS STATE OF ODISHA	PRAMOD KUMAR BOHIDAR VS	// SPECIAL JUDGE,BALANGIR(Balangir) 2(A)CC/0000001/2026
25	D-BLAPL/6014/2026 BLAPL/2084/2026	PRAKASH KUMAR SAHOO VS STATE OF ODISHA	MANORANJAN ACHARYA VS	ITAMATI /40 /2026 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0000131/2026
26	D-BLAPL/6254/2026 BLAPL/2085/2026	ABHISHEK YADAV VS STATE OF ODISHA	JAGABANDHU SAHU VS	LOISINGHA(BOLANGIR) /224 /2025 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000023/2025
27	D-BLAPL/6257/2026 BLAPL/2086/2026	AMIT SAHU VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	NAWAPARA /289 /2025 A.D.J.,NAWAPARA(Nuapada) SA/0000028/2025
28	D-BLAPL/6259/2026 BLAPL/2087/2026	JAGESHWAR DEWANGAN VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	//0 SPECIAL JUDGE,NAWAPARA(Nuapada) SA/0000006/2026
29	D-BLAPL/6056/2026 BLAPL/2088/2026	JAGANNATH KHEMUNDU VS STATE OF ODISHA	AMITAV TRIPATHY VS	NANDAPUR /147 /2025 ADDL DISTRICT AND SESSIONS JUDGE CT/0000018/2026
30	D-BLAPL/6108/2026 BLAPL/2089/2026	PINTU PRADHAN VS STATE OF ODISHA	MITU KUMAR BISWAL VS	BEGUNIAPADA /27 /2026 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0000097/2026
31	D-BLAPL/4011/2026 BLAPL/2090/2026	DEVGAN @ PRAKASH @ NARAYAN KHERWAR VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /236 /2013 A.D.J.,TALCHER(Anugul) CT/0000070/2025
32	D-BLAPL/6218/2026 BLAPL/2091/2026	PRAKASH SAHU VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	PURUNAKOTE /31 /2026 SPECIAL JUDGE,ANGUL(Anugul) Spl/0000011/2026
33	D-BLAPL/6223/2026 BLAPL/2092/2026	NACHIKA KAYU @ KAYU NACHIKA VS STATE OF ODISHA	SK. ZAFARULLA VS	NARAYANPATNA /2 /2012 ADDL DISTRICT AND SESSIONS JUDGE CT/0000170/2025
34	D-BLAPL/6194/2026 BLAPL/2093/2026	AKSHYA KUMAR NAMDEV @ DILLA VS	BIJAYA KUMAR RAGADA VS	BRAJARAJNAGAR /222 /2025 DISTRICT AND SESSIONS JUDGE,JHAR

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
35	D-BLAPL/6271/2026 BLAPL/2094/2026	STATE OF ODISHA KRUPA TAKRI VS	ARIJEET MISHRA VS	CT/0000012/2026 JEYPORE MAHILA /195 /2025 SPECIAL JUDGE(POCSO),JEYPORE(Kor Spl/0000004/2026
36	D-BLAPL/6283/2026 BLAPL/2095/2026	STATE OF ODISHA TRINATH SAHOO VS	PRANAB RANJAN CHHATOI VS	/ /0 SPECIAL JUDGE (NDPS),KHURDA(Khor TR/0000036/2026
37	D-BLAPL/6129/2026 BLAPL/2096/2026	STATE OF ODISHA MADAN SINGH VS	BISWARANJAN DALAI VS	ERASAMA /26 /2026 J.M.F.C.,ERASAMA(Jagatsinghapur) GR/0000048/2026
38	D-BLAPL/4102/2026 BLAPL/2097/2026	STATE OF ODISHA LALMOHAN JENA VS	PRABIR KUMAR RAY VS	JAJPUR SADAR /18 /2026 S.D.J.M.,JAJPUR(Jajapur) CT/0000092/2026
39	D-BLAPL/5802/2026 BLAPL/2098/2026	STATE OF ODISHA ULLASH BEHERA VS	SAMARESH PATTANAİK VS	KUJANGA /165 /2025 A.D.J.-CUM-SPL. JUDGE, KUJANG(Jagats CT/0000086/2025
40	D-BLAPL/6323/2026 BLAPL/2099/2026	STATE OF ODISHA CHAKRADHAR SWAIN VS	RAMESH CHANDRA MAHARANA VS	KAKATAPUR /253 /2025 SPECIAL JUDGE (POCSO), PURI(Puri) TR/0000010/2026
41	D-BLAPL/6298/2026 BLAPL/2100/2026	STATE OF ODISHA TUSHAR PATTNAİK @ RAJIB @ RAJIV VS	JULU KHANSAMA VS	BRAJARAJNAGAR /15 /2026 J.M.F.C.,JHARSUGUDA(Jharsuguda) CT/0000063/2026
42	D-BLAPL/6311/2026 BLAPL/2101/2026	STATE OF ODISHA RAJ KUMAR HARIJAN VS	RAJIB LOCHAN PATTNAİK VS	NABARANGAPUR TOWN /10 /2025 DISTRICT AND SESSIONS JUDGE,NAWA CT/0000018/2025
43	D-BLAPL/6324/2026 BLAPL/2102/2026	STATE OF ODISHA ASHA KALANDI VS	RAMESH CHANDRA MAHARANA VS	/ /0 2ND A.D.J.,CUTTACK(Cuttack) 2(A)CC/0000111/2025
44	D-BLAPL/4111/2026 BLAPL/2103/2026	STATE OF ODISHA DAGARA @ DEBASHISH MAHALİK VS	RUDRA NARAYAN PARIJA VS	BANSADA /274 /2025 SPECIAL JUDGE (POCSO), BHADRAK(B Spl/0000127/2025
45	D-BLAPL/6128/2026 BLAPL/2104/2026	STATE OF ODISHA R.AKASH BEHERA VS STATE OF ODISHA	SARBESWAR SAHOO VS	KHANDAGIRI P.S. /520 /2024 AD-HOC A.D.J.(FTSC),BHUBANESWAR CT/0000276/2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
46	D-BLAPL/4960/2026 BLAPL/2105/2026	BINOD DIGAL VS STATE OF ODISHA	KAILASH KUMAR MUKHI VS	TUMUDIBANDHA /5 /2026 SPECIAL JUDGE,BALLIGUDA(Kandhamar) Spl/0000035/2026
47	D-BLAPL/6241/2026 BLAPL/2106/2026	K.BADRINATH @ K.BADRINARAYAN PATRA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BERHAMPUR TOWN /353 /2024 SPECIAL JUDGE(POCSO), BERHAMPUR Spl/0000179/2024
48	D-CMP/6704/2026 CMP/394/2026	SK. SAINAWAJ ALI VS ZAIDA BIBI	SIDHARTHA MISHRA VS	// DISTRICT & SESSIONS JUDGE,JAGATSI RFA/0000031/2023
49	D-CMP/7254/2026 CMP/395/2026	LAXMIKANTA SAHOO VS INDRAMANI SAHOO	SUBRATA MISHRA VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh CS/0001546/2012
50	D-CMP/4058/2026 CMP/396/2026	NAMITA BEHERA VS SARASWATI BEHERA	SUBASH CHANDRA PUSPALAKA VS	// CIVIL JUDGE (SD),1ST COURT,CUTTAC CMA/0000058/2020
51	D-CMP/8590/2026 CMP/397/2026	SOLEMAN KHAN VS LOKSMAN KHAN	SIDHARTHA MISHRA VS	// CIVIL JUDGE (JD),BHADRAK(Bhadrak) CS/0000389/2017
52	D-CMP/8418/2026 CMP/398/2026	M/S. DALMIA CEMENT (BHARAT) LTD., TAMILNADU VS SURESH KISHAN @ EKKA	SARADA PRASANNA SARANGI VS	// A.D.J.,SUNDARGARH(Sundargarh) CVREV/0000005/2025
53	D-CMP/7584/2026 CMP/399/2026	SUKADEV MALLICK VS MANMATH KUMAR SAHOO	GYANA RANJAN MAHAPATRA VS	// CIVIL JUDGE (SD),KENDRAPARA(Kendr CS/0000462/2020
54	D-CMP/8058/2026 CMP/400/2026	DIPAK KUMAR JENA VS BAISHNAB CH. JENA	GANESH PRASAD SAMAL VS	// CIVIL JUDGE (SD), CHANDIKHOL(Jajapu EC/0000014/2024
55	D-CMP/6728/2026 CMP/401/2026	CHITRASEN SAMANTARAY VS NILAMANI PAIKRAY	SOUBHAGYA SWAIN VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh CS/0001156/2023
56	D-CMP/8292/2026 CMP/402/2026	PRAHALLAD SWAIN VS ANU CHARAN SWAIN	DWARIKA PRASAD MOHANTY VS	// CIVIL JUDGE (JD),NIMAPARA(Puri) CS/0000035/2014
57	D-CMP/8428/2026	DEBASHISH PATTNAIK	JAGAJIT PANDA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CMP/403/2026	VS SUSRI SARITA PATTNAIK	VS	DISTRICT AND SESSIONS JUDGE,NAYAGUDA RFA/0000029/2024
58	D-CONTC/7084/2026 CONTC/1269/2026	DILIP KUMAR DAS VS SUKANTA KUMAR JENA, SUB REGISTRAR, CHANDBALI	SUKANTA KUMAR NAYAK (2) VS	// ()
59	D-CONTC/7099/2026 CONTC/1270/2026	TAPAN KUMAR BARIK VS DILIP ROUTRAY, IAS	ADV. VS	// ()
60	D-CONTC/7135/2026 CONTC/1271/2026	GOBINDA MARNDI VS PRADEEP KUMAR JENA, ENGINEER IN CHIEF, RURAL WORKS, ODISHA	ADV. VS	// ()
61	D-CONTC/8562/2026 CONTC/1272/2026	SACHINDRANATH BHOI VS ASWATHY S, I.A.S	ADV. VS	// ()
62	D-CONTC/8563/2026 CONTC/1273/2026	JOGESH CHANDRA SWAIN VS ASWATHY S, I.A.S	ADV. VS	// ()
63	D-CONTC/55519/2025 CONTC/1274/2026	ARATI PATRA VS THIRUMALA NAIK, I.A.S	ADV. VS	// ()
64	D-CONTC/5977/2026 CONTC/1275/2026	BHARAT CHANDRA KAMILA VS ASWATHY S., I.A.S	ADV. VS	// ()
65	D-CONTC/6844/2026 CONTC/1276/2026	DEBENDRA KUMAR SAHU VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// ()
66	D-CONTC/7507/2026 CONTC/1277/2026	SANJAT KUMAR SAHU VS KALI PRASANNA MAHAPATRA,DIRECTOR,HIGHER EDUCATION, ODISHA	ADV. VS	// ()
67	D-CONTC/55169/2025 CONTC/1278/2026	DHARANIDHAR PRADHAN VS ANU GARG, IAS	ADV. VS	// ()
68	D-CONTC/6693/2026 CONTC/1279/2026	BATAKRISHNA SAHOO VS	ADV. VS	// ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
69	D-CONTC/7103/2026 CONTC/1280/2026	ARAVIND AGRAWAL, IAS PRANATI KAR VS BHUPENDRA SINGH POONIA, COMM. CUM SEC. TO GOVT. OF ODISHA	RAJIB RATH VS	// // ()
70	D-CONTC/7167/2026 CONTC/1281/2026	PRADEEP KUMAR SAHOO VS USHA PADHEE, IAS	ADV. VS	// () //
71	D-CONTC/7198/2026 CONTC/1282/2026	JHASAKETAN BAI VS SAMYAK BIKAS SUBUDHI, SUPT. ENGINEER, HEAD WORKS DIV., SAMAL	ADV. VS	// () //
72	D-CONTC/7661/2026 CONTC/1283/2026	JAYANTI KUMAR SAHU VS HRUSHIKESH PANDA, TAHASILDAR, BERHAMPUR	AMIT PRASAD BOSE VS	// () //
73	D-CONTC/7665/2026 CONTC/1284/2026	GEETANJALI PRADHAN VS DR. N.THIRUMALA NAIK, IAS	AMIT KUMAR SAA VS	// () //
74	D-CONTC/7711/2026 CONTC/1285/2026	PRATAP CHANDRA BARAD VS USHA PADHEE, IAS	ADV. VS	// () //
75	D-CONTC/7766/2026 CONTC/1286/2026	SUDHIR KUMAR PATNAIK VS DR. N.THIRUMALA NAIK, IAS	ADV. VS	// () //
76	D-CONTC/4876/2026 CONTC/1287/2026	SANTILATA SAHOO VS DR. N.THIRUMALA NAIK, IAS	ADV. VS	// () //
77	D-CONTC/5418/2026 CONTC/1288/2026	BYASADEV THAKUR VS PRADIP KUMAR NAG, D.E.O, BOLANGIR	ADV. VS	// () //
78	D-CONTC/5868/2026 CONTC/1289/2026	DR. KRISHNA CHANDRA PRADHAN VS ARAVIND AGRAWAL, IAS, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.	ADV VS	// () //
79	D-CONTC/7649/2026 CONTC/1290/2026	PURNA CHANDRA SAHU VS DR. N THIRUMALA NAIK, IAS, COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPTT.	ADV VS	// () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
80	D-CONTC/5870/2026 CONTC/1291/2026	MANAGING COMMITTEE OF JAGANNATH PALLY HIGH SCHOOL,MALKANGIRI VS DR. N THIRUMALA NAIK,IAS, COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPTT.	ADV VS	// ()
81	D-CONTC/7072/2026 CONTC/1292/2026	PANKAJBASINI PANDA VS MRUTYUNJAY TRIPATHY, OAS-A (JB), TAHASILDAR, BHUBANESWAR	PRONOY MOHANTY VS	// ()
82	D-CONTC/8515/2026 CONTC/1293/2026	PADMAJA MANJARI SWAIN VS SANJAY KUMAR SINGH, I.A.S	ADV. VS	// ()
83	D-CONTR/3908/2026 CONTR/2/2026	NALINI BEHERA VS SWATI MISHRA,IIC, KISHORNAGAR POLICE STATION, ANGUL	ADV. VS	// ()
84	D-CRLA/39595/2025 CRLA/238/2026	GOURAHARI SAHU VS STATE OF ODISHA(VIG.)	ADYASIDHI MISHRA VS	// SPL.JUDGE(VIG.),KEONJHAR(Kendujhar)
85	D-CRLMC/4702/2026 CRLMC/700/2026	GAYADHAR JENA VS STATE OF ODISHA	ABHISHEK DASH VS	SAHID NAGAR P.S. /496 /2023 J.M.F.C.(III),BHUBANESWAR(Khordha) CT/0001275/2023
86	D-CRLMC/5828/2026 CRLMC/701/2026	M/S PRABHAT GUDAKHU FACTORY VS STATE OF ODISHA	MILAN KANUNGO VS	// ()
87	D-CRLMC/5111/2026 CRLMC/702/2026	BIDHAN KUMAR ROUTRAY VS STATE OF ODISHA	SUSANTA KUMAR NAYAK VS	BIRIDI PS /236 /2021 ASST SESSIONS JUDGE (WOMENS), JAC GR/0001495/2021
88	D-CRLMC/5552/2026 CRLMC/703/2026	JITU@JYOTISH PRADHAN VS STATE OF ODISHA	DEBASNAN DAS VS	NIALI /43 /2025 AD-HOC ADJ (FTSC),CUTTACK(Cuttack) Spl/0000024/2025
89	D-CRLMC/5859/2026 CRLMC/704/2026	SATYA NARAYAN PATTNAIK VS STATE OF ODISHA	DEBASNAN DAS VS	KHANDAPARA /2 /2006 J.M.F.C.,KHANDAPARA(Nayagarh) GR/0000017/2006
90	D-CRLMC/40330/2025 CRLMC/705/2026	SWAROOP MOHANTY VS STATE OF ODISHA	SUSHANT KUMAR PRADHAN (3) VS	MARKAT NAGAR /191 /2025 J.M.F.C,CUTTACK(Cuttack) GR/0000924/2025
91	D-CRLMC/5821/2026	BHAGIRATHI BALABANTRAY	NIRANJAN LENKA	LAXMISAGAR P.S. /455 /2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMC/706/2026	VS STATE OF ODISHA	VS	J.M.F.C.(IV),BHUBANESWAR(Khordha) CT/0000906/2025
92	D-CRLMC/4764/2026 CRLMC/707/2026	CHANDAN GIRI VS STATE OF ODISHA	SIDDHANT SARANGI VS	RAIRANGPUR TOWN /121 /2025 S.D.J.M.-CIVIL JUDGE (JD),RAIRANGAP CT/0000619/2025
93	D-CRLMC/6243/2026 CRLMC/708/2026	TUNA SETHI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	GOPALPUR /141 /2022 DISTRICT & SESSIONS JUDGE,BERHAM ST/0000193/2025
94	D-CRLMC/6268/2026 CRLMC/709/2026	BIJAY KUMAR SAHU VS STATE OF ODISHA	KULDEEP MOHANTY VS	//0 J.M.F.C., BETANATI(Mayurbhanj) ICC/0000012/2023
95	D-CRLMC/4806/2026 CRLMC/710/2026	RAMAKANTA @ KATI MAHALIK VS NABIN MAHALIK	SUBHRANSU BHUSAN MOHANTY VS	//0 S.D.M., BALASORE(Baleshwar) CRMC/0000207/2025
96	D-CRLMC/5854/2026 CRLMC/711/2026	RAJESH KUMAR NAYAK VS STATE OF ODISHA	MOHAMMED RIAZ VS	CAPITAL P.S. /116 /2021 S.D.J.M.,BHUBANESWAR(Khordha) CT/0001043/2021
97	D-CRLMC/5660/2026 CRLMC/712/2026	BISESWARI BARIHA @ BISHESWARI BARIHA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	//0 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH ICC/0000043/2009
98	D-CRLMC/5947/2026 CRLMC/713/2026	SANKAR BHAKTA@PINTU VS STATE OF ODISHA	ANIRUDHA DAS VS	PAPADAHANDI /104 /2020 SPECIAL JUDGE(POCSO), NABARANGP TR/0000301/2020
99	D-CRLMC/5720/2026 CRLMC/714/2026	MANDEEP@MANDEEP KUMAR GUPTA VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	//0 SPECIAL JUDGE,NAWAPARA(Nuapada) SA/0000075/2022
100	D-CRLMC/3501/2026 CRLMC/715/2026	SANKAR BHATA@PINTU BHAKTA VS STATE OF ODISHA	ANIRUDHA DAS VS	PAPADAHANDI /104 /2020 SPECIAL JUDGE(POCSO), NABARANGP TR/0000301/2020
101	D-CRLMC/27/2026 CRLMC/716/2026	ADWAIT KUMAR PRADHAN VS SURAMA PRADHAN@NAYAK	RAGHUNATH DASMOHAPATRA VS	NAYAGARH SADAR /86 /2019 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH CMC/0000045/2018
102	D-CRLMC/6246/2026 CRLMC/717/2026	ASHUTOSH PARASAR VS	DILLIP KUMAR RAY VS	//0 A.D.J.-CUM-SPL. JUDGE, KUJANG(Jagats

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CRLMC/4894/2026 CRLMC/718/2026	STATE OF ODISHA RATNAKAR BARIK@DHUDU VS STATE OF ODISHA	DEEPAK GOCHHAYAT VS	CRA/0000009/2025 DHAMNAGAR /176 /2024 J.M.F.C.,DHAMNAGAR(Bhadrak) GR/0000310/2024
104	D-CRLMC/5911/2026 CRLMC/719/2026	STATE OF ODISHA ASHOK KUMAR SAHOO VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	ITAMATI /402 /2025 SPECIAL JUDGE (POCSO), NAYAGARH ICC/0000107/2025
105	D-CRLMC/5307/2026 CRLMC/720/2026	STATE OF ODISHA SOUMYARANJAN BARIK VS STATE OF ODISHA	SAROJ KUMAR DASH VS	BHUBAN /494 /2023 J.M.F.C.,BHUBAN(Dhenkanal) GR/0000476/2023
106	D-CRLMC/6166/2026 CRLMC/721/2026	STATE OF ODISHA MOHAN@SURENDRA KARNA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /38 /2015 ADDL.SESSION JUDGE CUM SPL.JUDGE ST/0000017/2018
107	D-CRLMC/5699/2026 CRLMC/722/2026	STATE OF ODISHA RATIKANTA ROUT VS JOINT DIRECTOR, ENFORCEMENT DIRECTORATE, BHUBANESWAR ZONAL OFFICE	SATYA RANJAN MULIA VS	ED, BHUBANESWAR /20 /2020 () //
108	D-CRLMC/6170/2026 CRLMC/723/2026	SUDHIR@SUDHIRA BATRA VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	/ /0 SPECIAL JUDGE,NAWAPARA(Nuapada) SA/0000086/2022
109	D-CRLMC/6146/2026 CRLMC/724/2026	SK.KAMRUJJAMAN@SK. KAMRUPJAMAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BADAMPAHAD /53 /2025 S.D.J.M.-CIVIL JUDGE (JD),RAIRANGAP CMC/0000234/2025
110	D-CRLMC/6228/2026 CRLMC/725/2026	BHART PAL @ TITU SINGH VS STATE OF ODISHA	SAROJ KUMAR DASH VS	JHARSUGUDA /44 /2002 J.M.F.C.,JHARSUGUDA(Jharsuguda) GR/0000159/2002
111	D-CRLMC/6236/2026 CRLMC/726/2026	PRABHAT @ PRAVAT KUMAR NAYAK VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	DHAMNAGAR /173 /2021 AD-HOC A.D.J.(FTSC),BHADRAK(Bhadra Spl/0000057/2021
112	D-CRLMC/6282/2026 CRLMC/727/2026	ANTARYAMEE @ MAUN @ BAPUN @ ANTARYAMI NAYAK VS STATE OF ODISHA	KULDEEP MOHANTY VS	SIMULIA /250 /2022 J.M.F.C.,SORO(Baleshwar) CT/0000897/2022
113	D-CRLMP/5228/2026 CRLMP/293/2026	STATE OF ODISHA MANORANJAN DAKUA VS MAMALI DAKUA	BRAHMANANDA TRIPATHY VS	/ /0 JUDGE FAMILY COURT,BHUBANESWA CRL.EXN/0000071/2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CRLMP/5561/2026 CRLMP/294/2026	ABHAYA KUMAR BEHERA VS STATE OF ODISHA	DIPAK RANJAN MISHRA VS	CYBER CRIME AND ECONOMIC OFFEN () //
115	D-CRLMP/5941/2026 CRLMP/295/2026	DAITARY SAHU@DAITYARI SAHU VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	//0 () //
116	D-CRLMP/6052/2026 CRLMP/296/2026	TAPAN KUMAR BEHERA VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	//0 () //
117	D-CRLMP/6224/2026 CRLMP/297/2026	DIPAK ROUT VS STATE OF ODISHA	ANUPAM RATH VS	BARI RAMCHANDRAPUR /51 /2026 () //
118	D-CRLMP/5448/2026 CRLMP/298/2026	ARADHANA AGARWAL VS STATE OF ODISHA	LALITENDU MISHRA VS	// () //
119	D-CRLMP/6182/2026 CRLMP/299/2026	NIRMALA BEJ @ NIRMALA BEZ VS STATE OF ODISHA	RAGHUNATH SINGH VS	//0 () //
120	D-CRLMP/5617/2026 CRLMP/300/2026	SIBAPATI ACHARYA@SHIBAPATI VS SANTOSHI PANIGRAHI	SK. ZAFARULLA VS	//0 JUDGE, FAMILY COURT, BHADRAK(Bh Ctp/0000048/2017
121	D-CRLMP/5287/2026 CRLMP/301/2026	SATYAJIT JENA VS STATE OF ODISHA	BIBHUDHENDRA KUMAR RATHA VS	//0 () //
122	D-CRLMP/5569/2026 CRLMP/302/2026	INFORMANT/VICTIM VS STATE OF ODISHA	SATYABRATA DASH VS	KAKATAPUR /361 /2025 () //
123	D-CRLREV/6291/2026 CRLREV/175/2026	AJIT KUMAR DAS VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	//0 2ND A.D.J., BARIPADA(Mayurbhanj) CRA/000009/2025
124	D-CRLREV/6481/2026 CRLREV/176/2026	PANCHU MOHAPATRA VS SUCHITRA KUMARI MUNI	LINGARAJ MOHANTY VS	// 2ND A.D.J.,BERHAMPUR(Ganjam) CRA/000038/2025
125	D-EXP/1099/2026	NILA KUMAR DAS	SUBHADUTTA ROURTRAY	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	EXP/15/2026	VS THE DIRECTOR, ANIMAL HUSBANDRY AND VETERINARY SERVICES, ODISHA, CUTTACK	VS	() //
126	D-EXP/1092/2026 EXP/16/2026	SUKADEV MAJHI VS DIRECTOR, ANIMAL HUSBANDRY AND VETERINARY SERVICES, ODISHA	SUBHADUTTA ROUTRAY VS	// () //
127	D-EXP/1094/2026 EXP/17/2026	JANARDAN BEHERA VS DIRECTOR, ANIMAL HUSBANDRY AND VETERINARY SERVICES, ODISHA	SUBHADUTTA ROUTRAY VS	// () //
128	D-EXP/1104/2026 EXP/18/2026	HIRANYA MALLICK VS THE DIRECTOR, ANIMAL HUSBANDRY AND VETERINARY SERVICES, ODISHA, CUTTACK	SUBHADUTTA ROUTRAY VS	// () //
129	D-EXP/1132/2026 EXP/19/2026	BHAGYADHAR BEHERA VS THE DIRECTOR, ANIMAL HUSBANDRY AND VETERINARY SERVICES, ODISHA, CUTTACK	SUBHADUTTA ROUTRAY VS	// () //
130	D-EXP/1123/2026 EXP/20/2026	KAMALA PARIDA VS DIRECTOR, ANIMAL HUSBANDRY AND VETERINARY SERVICES, ODISHA	SUBHADUTTA ROUTRAY VS	// () //
131	D-EXP/1129/2026 EXP/21/2026	PANCHANAN KARAN VS DIRECTOR, ANIMAL HUSBANDRY AND VETERINARY SERVICES, ODISHA	SUBHADUTTA ROUTRAY VS	// () //
132	D-EXP/1137/2026 EXP/22/2026	PANAMANI HEMBRAM VS THE DIRECTOR, ANIMAL HUSBANDRY AND VETERINARY SERVICES, ODISHA, CUTTACK	SUBHADUTTA ROUTRAY VS	// () //
133	D-EXP/1138/2026 EXP/23/2026	NRUSINGHANATH MALLICK VS DIRECTOR, ANIMAL HUSBANDRY AND VETRINARY SERVICES, ODISHA	SUBHADUTTA ROUTRAY VS	// () //
134	D-FAO/4006/2026 FAO/91/2026	ORIENTAL INSURANCE CO. LTD., BALASORE VS PHULA @ PHULARANI PATARA	NAYAN BEHARI DAS VS	// COMMISSIONER FOR EMPLOYEES COM EC/0000008/2022
135	D-MACA/3196/2026 MACA/218/2026	MANAGER, T.P. HUB, ORIENTAL INSURANCE CO.LTD., SAMBALPUR VS KASTURI BADU	GIRIJA PRASAD DUTTA VS	// 1ST M.A.C.T., DHENKANAL(Dhenkanal) Mac/0000009/2024
136	D-RPFAM/8391/2026 RPFAM/69/2026	ABANI KUMAR RATH VS	UMAKANTA BARIK VS	// JUDGE, FAMILY COURT, NAYAGARH(N

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-RPFAM/6624/2026 RPFAM/70/2026	PAYAL MISHRA PRADEEP KUMAR MOHANTY@BULU VS BABITA PATTNAIK	PAMI RATH (SR. ADV.) VS	CRLMP/0000023/2024 // JUDGE, FAMILY COURT, NAYAGARH(N CRLMP/0000187/2020
138	D-RSA/2889/2026 RSA/105/2026	RAJNI BAJPAI VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// DIST.& SESSIONS JUDGE,NAWAPARA(O RFA/0000003/2023
139	D-RSA/3461/2026 RSA/106/2026	MANASI JENA VS TOFAN JENA	SURYA PRAKASH MANAGARAJ VS	// A.D.J.,ANANDAPUR(Kendujhar) Mat/0000001/2019
140	D-RVWPET/8327/2026 RVWPET/60/2026	MANASWINI PANDA VS NIRANJAN PANDA	SUSANTA KUMAR LENKA VS	// (//
141	D-RVWPET/1448/2026 RVWPET/61/2026	NIROD KUMAR SAHOO VS UNION OF INDIA	NIRANJAN LENKA VS	// (//
142	D-SAO/7905/2026 SAO/9/2026	RABINDRA KUMAR BARADA VS JAMI SANTOSH	AGNIHOTRA SAHU VS	// ADDL DISTRICT AND SESSIONS JUDGE RFA/0000015/2024
143	D-TRP(C)/7565/2026 TRP(C)/60/2026	SIDHARTH KUMAR MOHANTY VS ROJALIN DEHURY	MANAS KUMAR CHAND VS	// JUDGE,FAMILY COURT,ANGUL(Anugul Ctp/0000054/2025
144	D-TRP(C)/8576/2026 TRP(C)/61/2026	BARSHA PRADHAN VS HIMANSHU SEKHAR PUHAN	SARADA PRASANNA MOHAPATRA VS	// JUDGE FAMILY COURT,BALASORE(Bal CP/0000252/2025
145	D-WA/8016/2026 WA/340/2026	STATE OF ODISHA VS PRADIPTA KUMAR ROUSTRAY	SABITA RANJAN PATTNAIK,A.G.A VS	// (//
146	D-WA/8481/2026 WA/341/2026	STATE OF ODISHA VS JAYASHREE DAS	SURYA NARAYAN PATNAIK,A.G.A VS	// (//
147	D-WA/7010/2026 WA/342/2026	BERHAMPUR UNIVERSITY, GANJAM VS DR PRAFULLO KUMAR MAHARANA	RAMDAS ACHARY VS	// (//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-WA/7023/2026 WA/343/2026	BERHAMPUR UNIVERSITY, GANJAM VS RAMKRUSHNA SENAPATI	RAMDAS ACHARY VS	// 0 //
149	D-WA/8483/2026 WA/344/2026	STATE OF ODISHA VS IDRIS ALI KHAN	DEBASIS NAYAK,A.G.A VS	// 0 //
150	D-WA/7016/2026 WA/345/2026	BERHAMPUR UNIVERSITY,GANJAM VS SURENDRA NATH PATNAIK	RAMDAS ACHARY VS	// 0 //
151	D-WA/7592/2026 WA/346/2026	STATE OF ODISHA VS GOLAK CHANDRA SAHOO	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
152	D-WA/7820/2026 WA/347/2026	IPSITA BEHERA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
153	D-WA/7903/2026 WA/348/2026	STATE OF ODISHA VS DR. RG ASHUTOSH MOHAPATRA	SASWAT DAS,A.G.A VS	// 0 //
154	D-WA/8061/2026 WA/349/2026	MAHENDRA TIADI VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
155	D-WA/7904/2026 WA/350/2026	STATE OF ODISHA VS KARTIK CHANDRA SAHOO	SASWAT DAS,A.G.A VS	// 0 //
156	D-WA/8017/2026 WA/351/2026	STATE OF ODISHA VS RAJKISHORE SWAIN	SASWAT DAS,A.G.A VS	// 0 //
157	D-WA/7727/2026 WA/352/2026	STATE OF ODISHA VS PRAKASH CHANDRA NAYAK	AISHWARYA DASH,A.S.C VS	// 0 //
158	D-WA/8157/2026 WA/353/2026	STATE OF ODISHA VS DEEPAK KUMAR NAYAK	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
159	D-WA/8158/2026	STATE OF ODISHA	ARABINDA TRIPATHY,A.G.A	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WA/354/2026	VS	VS	0
		BASANTA KUMAR SAHOO		//
160	D-WA/8364/2026	DIRECTOR OF TECHNICAL EDUCATION AND TRAINING ODISHA, CUTTACK	SASWAT DAS,A.G.A	//
	WA/355/2026	VS	VS	0
		MANAS KUMAR MOHANTA		//
161	D-WA/8335/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	//
	WA/356/2026	VS	VS	0
		PRABHAT KUMAR MISHRA		//
162	D-WA/8773/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	//
	WA/357/2026	VS	VS	0
		SAGARIKA PARIDA		//
163	D-WP(C)/8258/2026	KASI PRASAD NAYAK	DILLIP KUMAR MOHANTY	//
	WP(C)/6646/2026	VS	VS	0
		STATE OF ODISHA		//
164	D-WP(C)/8347/2026	KABIBARA MAHANTA	DURGESH NARAYAN RATH	//
	WP(C)/6647/2026	VS	VS	0
		STATE OF ODISHA		//
165	D-WP(C)/8663/2026	BRIJESH KUMAR SHUKLA	BHABANI SHANKAR RAYAGURU	//
	WP(C)/6648/2026	VS	VS	0
		STATE OF ODISHA		//
166	D-WP(C)/8359/2026	DEBASHISH MAHAKUD	DURGESH NARAYAN RATH	//
	WP(C)/6649/2026	VS	VS	0
		STATE OF ODISHA		//
167	D-WP(C)/8567/2026	DEBENDRA KUMAR JENA	AMITABH MISHRA	//
	WP(C)/6650/2026	VS	VS	0
		STATE OF ODISHA		//
168	D-WP(C)/55540/2025	SATYANARAYAN DAS	SOUMYA RANJAN MOHANTY	//
	WP(C)/6651/2026	VS	VS	0
		PUNJAB NATIONAL BANK ASKA ROAD BRANCH		//
169	D-WP(C)/8527/2026	SRICHANDAN RANA	NIRANJAN LENKA	//
	WP(C)/6652/2026	VS	VS	0
		STATE OF ODISHA		//
170	D-WP(C)/8355/2026	PRAVATI MAHANTA	DURGESH NARAYAN RATH	//
	WP(C)/6653/2026	VS	VS	0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-WP(C)/7637/2026 WP(C)/6654/2026	STATE OF ODISHA MAKARADHWAJ GIRI VS	SATYAJIT BEHERA VS	// // 0
172	D-WP(C)/7930/2026 WP(C)/6655/2026	STATE OF ODISHA SUDHIR KUMAR HOTA VS	SRINIVAS MOHANTY VS	// // 0
173	D-WP(C)/7663/2026 WP(C)/6656/2026	STATE OF ODISHA JAY MAA KALI ASKA SAMABAY CHINISILPA OUTSOURCING KARMACHARI SANGH VS	DR. NUTAN KUMAR TRIPATHY VS	// // 0
174	D-WP(C)/8813/2026 WP(C)/6657/2026	STATE OF ODISHA HINDUSTAN AERONAUTICS LTD, KORAPUT DIVISION, KORAPUT VS	AJODHYA RANJAN DASH VS	// // 0
175	D-WP(C)/7933/2026 WP(C)/6658/2026	ASSISTANT PROVIDENT FUND COMMISSIONER, (COMPLIANCE), DISTRICT OFFICE, RAYAGADA DAMBARUDHAR BALBANTH VS	SRINIVAS MOHANTY VS	// // 0
176	D-WP(C)/8698/2026 WP(C)/6659/2026	STATE OF ODISHA SURJYA NARAYANA PADHI VS	BHABANI SHANKAR RAYAGURU VS	// // 0
177	D-WP(C)/7937/2026 WP(C)/6660/2026	STATE OF ODISHA PARTHASARATHI DASH @ PARTHASARATHI DAS VS	JAGANNATH BHUYAN VS	// // 0
178	D-WP(C)/8679/2026 WP(C)/6661/2026	CHINTAMANI SAMAL TIRTHABASI PRADHAN VS	SUBHADUTTA ROUTRAY VS	// // 0
179	D-WP(C)/8705/2026 WP(C)/6662/2026	STATE OF ODISHA DHARMANANDA PANDA VS	BHABANI SHANKAR RAYAGURU VS	// // 0
180	D-WP(C)/8349/2026 WP(C)/6663/2026	STATE OF ODISHA MOHAN CHARAN SETHY VS	DURGESH NARAYAN RATH VS	// // 0
181	D-WP(C)/8362/2026 WP(C)/6664/2026	STATE OF ODISHA DILLIP KUMAR PANDA VS	DURGESH NARAYAN RATH VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-WP(C)/8366/2026 WP(C)/6665/2026	NALINI DEVI SHARMA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
183	D-WP(C)/8451/2026 WP(C)/6666/2026	AKSHY KUMAR DASH VS STATE OF ODISHA	JANMEAJAYA DASH VS	// 0 //
184	D-WP(C)/8434/2026 WP(C)/6667/2026	BHAJARAM SETHI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
185	D-WP(C)/7619/2026 WP(C)/6668/2026	BAISAKHI MURMU VS UNION OF INDIA	SATYABRATA DASH VS	// 0 //
186	D-WP(C)/8485/2026 WP(C)/6669/2026	RANJAN KUMAR SETHY VS STATE OF ODISHA	SATYABRATA DASH VS	// 0 //
187	D-WP(C)/8848/2026 WP(C)/6670/2026	OMSHREE INFRATECH PRIVATE LIMITED, KHURDA VS STATE OF ODISHA	JANMEJAYA KATIKIA VS	// 0 //
188	D-WP(C)/8400/2026 WP(C)/6671/2026	TIKENANI KUMBHAR VS STATE OF ODISHA	BHOJARAJ SETH VS	// 0 //
189	D-WP(C)/8569/2026 WP(C)/6672/2026	CHANDRAKANTA NAYAK VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	// 0 //
190	D-WP(C)/8600/2026 WP(C)/6673/2026	M/S. RAGHUNATH BHUYAN, GANJAM VS CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE, BBSR, ODISHA	SUNIL MISHRA VS	// 0 //
191	D-WP(C)/8673/2026 WP(C)/6674/2026	LAXMIPRIYA SAHOO VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
192	D-WP(C)/7975/2026 WP(C)/6675/2026	RABINDRA KUMAR BEHERA VS TAHASILDAR RIAMAL TAHASIL, DEOGARH	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
193	D-WP(C)/7607/2026	FLEXI INFRASTRUCTURE PROJECTS LTD, JAMSHEDPUR	GYANA RANJAN MAHAPATRA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/6676/2026	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/6847/2026 WP(C)/6677/2026	TRINATH BAG VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	// 0 //
195	D-WP(C)/8396/2026 WP(C)/6678/2026	AMIYA KUMAR NAG VS STATE OF ODISHA	BHOJARAJ SETH VS	// 0 //
196	D-WP(C)/8065/2026 WP(C)/6679/2026	NEPAL PANDA VS CHAIRMAN UTKAL GRAMEEN BANK, HEAD OFFICE, BALANGIR	SISIR KUMAR PUROHIT VS	// 0 //
197	D-WP(C)/8103/2026 WP(C)/6680/2026	MOHAMMAD GOLAM HUSSAIN VS BRANCH MANAGER, BANK OF INDIA, SULLIAPADA BRANCH	SK JONED FAIZ VS	// 0 //
198	D-WP(C)/8696/2026 WP(C)/6681/2026	BIRENDRA KUMAR PADHI VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	// 0 //
199	D-WP(C)/8273/2026 WP(C)/6682/2026	BISWAJIT PATRA VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	// 0 //
200	D-WP(C)/7043/2026 WP(C)/6683/2026	RAMA CHANDRA MAHANTA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
201	D-WP(C)/7715/2026 WP(C)/6684/2026	BISWARAJ MOHANTY VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //
202	D-WP(C)/7986/2026 WP(C)/6685/2026	SATYA NARAYAN NAYAK VS STATE OF ODISHA	SANDHYARANI PANI VS	// 0 //
203	D-WP(C)/7778/2026 WP(C)/6686/2026	BIDULATA ROUT VS STATE OF ODISHA	PRAMOD KUMAR ROUT VS	// 0 //
204	D-WP(C)/7968/2026 WP(C)/6687/2026	RABI NARAYAN SAHOO VS	PRAFULLA KUMAR MOHAPATRA VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/7987/2026 WP(C)/6688/2026	STATE OF ODISHA GOKULANANDA PUROHIT VS	SANDHYARANI PANI VS	// // ()
206	D-WP(C)/8377/2026 WP(C)/6689/2026	STATE OF ODISHA TRILOCHAN NAYAK VS	JAJATI KESHARI KHUNTIA VS	// // ()
207	D-WP(C)/7702/2026 WP(C)/6690/2026	STATE OF ODISHA PRAMOD CHANDRA BAGARTY VS	RAMAKANTA DAS VS	// // ()
208	D-WP(C)/8163/2026 WP(C)/6691/2026	STATE OF ODISHA HINA BARAL VS	DHANANJAYA MUND VS	// // ()
209	D-WP(C)/7972/2026 WP(C)/6692/2026	STATE OF ODISHA AHALYA NAIK VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
210	D-WP(C)/8013/2026 WP(C)/6693/2026	STATE OF ODISHA DEBIARCHANA BISWAL VS	AJAYA KUMAR ROUT VS	// // ()
211	D-WP(C)/8601/2026 WP(C)/6694/2026	STATE OF ODISHA ISWAR CHANDRA PARIDA VS	DIGANTA DAS VS	// // ()
212	D-WP(C)/8141/2026 WP(C)/6695/2026	CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE AND CUSTOMS, ODISHA, BHUBANESWAR GYAN CHAND PRUSTY VS	PARTHA SARATHI DAS VS	// // ()
213	D-WP(C)/8604/2026 WP(C)/6696/2026	COMMISSIONER CUM CHAIRMAN, STA,CUTTACK M/S. ODISHA TELEVISION LIMITED, BHUBANESWAR VS	SUNIL MISHRA VS	// // ()
214	D-WP(C)/8145/2026 WP(C)/6697/2026	CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE, ODISHA, BHUBANESWAR HINA BARAL VS	DHANANJAYA MUND VS	// // ()
215	D-WP(C)/7632/2026 WP(C)/6698/2026	STATE OF ODISHA RAMA CHANDRA BEHERA @ SIBANANDA SWAIN @ BEHERA VS	SAROJ KUMAR DASH VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/8143/2026 WP(C)/6699/2026	HINA BARAL VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
217	D-WP(C)/8162/2026 WP(C)/6700/2026	RAMAKANTA SENAPATI VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
218	D-WP(C)/8488/2026 WP(C)/6701/2026	DR.MANORANJAN JENA VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //
219	D-WP(C)/8566/2026 WP(C)/6702/2026	SWAPNA DASH VS STATE OF ODISHA	BIGHNARAJ RATH VS	// 0 //
220	D-WP(C)/8735/2026 WP(C)/6703/2026	M/S SUPERWEALTH FINANCIAL ENTERPRISES PRIVATE LIMITED, KHORDHA VS JOINT COMMISSIONER GOOD AND SERVICE TAX CENTRAL EXCISE, BHUBANESWAR	MUKESH PANDA VS	// 0 //
221	D-WP(C)/7940/2026 WP(C)/6704/2026	PADMA LOCHAN PANDA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
222	D-WP(C)/8100/2026 WP(C)/6705/2026	SURESH CHANDRA PATNAIK VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
223	D-WP(C)/8709/2026 WP(C)/6706/2026	M/S STAR TRACK FASTENERS PRIVATE LIMITED., DELHI VS DEPUTY CHIEF ENGINEER/TP/BBS, EAST COAST RAILWAY, BHUBANESWAR	MANAS RANJAN BAUG VS	// 0 //
224	D-WP(C)/8564/2026 WP(C)/6707/2026	M/S MUTHOOT FINCORP LTD., KERALA VS STATE OF ODISHA	ASIT KUMAR CHAUDHURY VS	// 0 //
225	D-WP(C)/8081/2026 WP(C)/6708/2026	RAMAKANTA NAYAK VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
226	D-WP(C)/8083/2026 WP(C)/6709/2026	RADHARANI PANDA VS THE ASSESSING OFFICER-CUM-EXECUTIVE ENGINEER (ELECT.), TPCODL, CENTRAL ELECTRICAL DIVISION, CUTTACK	PADMA CHARAN PATTANAIK VS	// 0 //
227	D-WP(C)/8920/2026	NTPC LTD,TALCHER SUPER THERMAL POWER STATION,ANGUL	ATUL TRIPATHY	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/6710/2026	VS SUB COLLECTOR CUM SDM, TALCHER,ANGUL	VS	0 //
228	D-WP(C)/8963/2026 WP(C)/6711/2026	M/S BHARAT MOTORS LTD, KHURDA VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	// 0 //
229	D-WP(C)/8947/2026 WP(C)/6712/2026	SURAJ @ SURAJ KUMAR NAYAK VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
230	D-WP(C)/8117/2026 WP(C)/6713/2026	SHARAT CHANDRA BEHERA VS ROURKELA STEEL PLANT, ROURKELA	ANIRUDHA DAS VS	// 0 //
231	D-WP(C)/8192/2026 WP(C)/6714/2026	BINAPANI SETHY VS STATE OF ODISHA	PRANGYANANDA PATTANAİK VS	// 0 //
232	D-WP(C)/8390/2026 WP(C)/6715/2026	M/S. OM MOBILE CARE, MALKANGIRI VS THE BRANCH MANAGER, CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD., BHUBANESWAR OFFICE	SUNIL KUMAR PANDA VS	// 0 //
233	D-WP(C)/8784/2026 WP(C)/6716/2026	SAMARENDRA BISOI VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
234	D-WP(C)/8691/2026 WP(C)/6717/2026	SK. NAWAZUDDIN VS THE STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
235	D-WP(C)/8204/2026 WP(C)/6718/2026	CHITRAREKHA ROUT VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
236	D-WP(C)/8090/2026 WP(C)/6719/2026	PANCHANAN BEHERA VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
237	D-WP(C)/8084/2026 WP(C)/6720/2026	SANJAY CHOUDHURY VS TULASI CHOUDHURY @ SAHOO	SANTOSH KUMAR DWIVEDY VS	// 0 //
238	D-WP(C)/7939/2026 WP(C)/6721/2026	RABINDRANATH SAHU VS	ABHILASH MISHRA VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/8954/2026 WP(C)/6722/2026	STATE OF ODISHA DR.AMRITA MOHANTY VS SANDEEP KUMAR MOHANTY	ASHWINI KUMAR DAS VS	// // 0 //
240	D-WP(C)/9001/2026 WP(C)/6723/2026	TUNA BAHADUR LAMA VS STATE OF ODISHA	PRAJNA SARITA MOHANTY VS	// 0 //
241	D-WP(C)/7788/2026 WP(C)/6724/2026	MALATI MAHARANA VS GENERAL MANAGER, ORIENTAL INSURANCE COMPANY LIMITED, KHURDHA	JUDHISTHIR SAHOO VS	// 0 //
242	D-WP(C)/7060/2026 WP(C)/6725/2026	BIPIN BIHARI PANIGRAHI VS STATE OF ODISHA	GOPINATH PANDA VS	// 0 //
243	D-WP(C)/27488/2025 WP(C)/6726/2026	BENUDHAR ROUT VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
244	D-WP(C)/8639/2026 WP(C)/6727/2026	M/S CHANDAN ENTERPRISES, BALASORE VS COMMISSIONER OF CENTRAL GST, OFFICE OF THE COMMISSIONERATE, BHUBANESWAR	PABITRA KUMAR DUTTA VS	// 0 //
245	D-WP(C)/7470/2026 WP(C)/6728/2026	ARCHANA NAG VS THE ODISHA STATE BAR COUNCIL, CUTTACK	BIBHUTI BHUSAN CHOUDHURY VS	// 0 //
246	D-WP(C)/5841/2026 WP(C)/6729/2026	RAMA KRUSHNA PANDA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
247	D-WP(C)/8640/2026 WP(C)/6730/2026	SUBASH CHANDRA PRADHAN VS STATE CHIEF INFORMATION COMMISSIONER, KHURDA	PABITRA KUMAR DUTTA VS	// 0 //
248	D-WP(C)/8267/2026 WP(C)/6731/2026	JABA PURABI NAGESH VS THE STATE OF ODISHA	SWETA PATNAIK VS	// 0 //
249	D-WP(C)/6854/2026 WP(C)/6732/2026	DR. RABINDRA KUMAR PANDA VS STATE OF ODISHA	KURESH PRASAD DASH VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/8720/2026 WP(C)/6733/2026	M/S. FAYAJ INFRATECH PRIVATE LIMITED, BHUBANESWAR VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI	DAITARI BEHERA VS	// 0 //
251	D-WP(C)/8752/2026 WP(C)/6734/2026	KHAGESWAR MOHANTA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
252	D-WP(C)/8116/2026 WP(C)/6735/2026	MANJULATA DHAL VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
253	D-WP(C)/1974/2026 WP(C)/6736/2026	SUDHANSU KUMAR ROUT VS TAHASILDAR, HATADIHI, KEONJHAR	DAITARI PRADHAN VS	// 0 //
254	D-WP(C)/6902/2026 WP(C)/6737/2026	SULOCHANA PATEL VS DUKHISHYAM PATEL	MAHADEV SAHU VS	// 0 //
255	D-WP(C)/8788/2026 WP(C)/6738/2026	ELINA MISHRA VS STATE OF ODISHA	PRAVAT KUMAR MUDULI VS	// 0 //
256	D-WP(C)/8484/2026 WP(C)/6739/2026	RABINDRA SAHOO VS STATE OF ODISHA	PADMANAV BHUTIA VS	// 0 //
257	D-WP(C)/8137/2026 WP(C)/6740/2026	SUMANTA MAJHI VS ODISHA GRAMINA BANK, BHUBANESWAR	DILIP KUMAR SAHU VS	// 0 //
258	D-WP(C)/8109/2026 WP(C)/6741/2026	SARAT KUMAR PRUSTY VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	// 0 //
259	D-WP(C)/8509/2026 WP(C)/6742/2026	RAM CHANDRA SETHI VS STATE OF ODISHA	BHABANI SANKAR DAS VS	// 0 //
260	D-WP(C)/8112/2026 WP(C)/6743/2026	GANESWAR SWAIN VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	// 0 //
261	D-WP(C)/8618/2026	DR. RAHUL KUMAR	PRABHU PRASANNA BEHERA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/6744/2026	VS INDIAN INSTITUTE OF MANAGEMENT, SAMBALPUR	VS	0 //
262	D-WP(C)/7061/2026 WP(C)/6745/2026	MANJULATA SAHOO VS STATE OF ODISHA	GOPINATH PANDA VS	// 0 //
263	D-WP(C)/8644/2026 WP(C)/6746/2026	MAYURBHANJ COLLEGE OF NURSING, MAYURBHANJ VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //
264	D-WP(C)/8641/2026 WP(C)/6747/2026	TAMOGHNA MANNA VS STATE OF ODISHA	SARADA DASH VS	// 0 //
265	D-WP(C)/8210/2026 WP(C)/6748/2026	INDUMATI BASANTIA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
266	D-WP(C)/8091/2026 WP(C)/6749/2026	SUBASH CHANDRA SWAIN VS STATE OF ODISHA	JIBANKANTA PATTANAIAK VS	// 0 //
267	D-WP(C)/8212/2026 WP(C)/6750/2026	GADADHAR BARIK VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
268	D-WP(C)/8529/2026 WP(C)/6751/2026	MD. ASRAR VS UNION OF INDIA	BAIBASWATA PANIGRAHI VS	// 0 //
269	D-WP(C)/8697/2026 WP(C)/6752/2026	DEBABRATA BEHERA VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
270	D-WP(C)/8501/2026 WP(C)/6753/2026	BIRUPAKSHA SETHI VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //
271	D-WP(C)/8755/2026 WP(C)/6754/2026	SWATI PRIYA PALEI VS STATE OF ODISHA	PRAVAT KUMAR MUDULI VS	// 0 //
272	D-WP(C)/8183/2026 WP(C)/6755/2026	ABHINNA CHANDRA BARIK VS	SUKANTA KUMAR MISHRA VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/7049/2026 WP(C)/6756/2026	STATE OF ODISHA SOUDAMINI PANIGRAHI VS	GOPINATH PANDA VS	// // ()
274	D-WP(C)/8302/2026 WP(C)/6757/2026	STATE OF ODISHA ASIT KUMAR MOHANTY VS	AMBIKA PRASAD RAY VS	// // ()
275	D-WP(C)/8967/2026 WP(C)/6758/2026	COLLECTOR, CUTTACK TRILOCHAN BISWAL VS	ARIJEET MISHRA VS	// // ()
276	D-WP(C)/8699/2026 WP(C)/6759/2026	STATE OF ODISHA M/S. BKD INFRASTRUCTURE PVT. LTD., KEONJHAR VS	ATUL TRIPATHY VS	// // ()
277	D-WP(C)/8645/2026 WP(C)/6760/2026	STATE OF ODISHA BISWANATH PARAJA VS	ARIJEET MISHRA VS	// // ()
278	D-WP(C)/8683/2026 WP(C)/6761/2026	STATE OF ODISHA PRASHANT KUMAR MUDULI VS	SUBHADUTTA ROUSTRAY VS	// // ()
279	D-WP(C)/7397/2026 WP(C)/6762/2026	STATE OF ODISHA KUNJA SAHOO VS	SOURAV SUMAN BHUYAN VS	// // ()
280	D-WP(C)/8919/2026 WP(C)/6763/2026	STATE OF ODISHA TRUPTI CHAKRABARTY VS	SHYAM SUNDAR TRIPATHY VS	// // ()
281	D-WP(C)/8097/2026 WP(C)/6764/2026	STATE OF ODISHA M/S J.P.S.ENTERPRISES, KHURDA VS	SUSMITA PATTNAIK VS	// // ()
282	D-WP(C)/8134/2026 WP(C)/6765/2026	THE COMMISSIONER CT AND GST BHUBANESWAR, ODISHA ASHOK NAYAK VS	DILIP KUMAR SAHU VS	// // ()
283	D-WP(C)/8467/2026 WP(C)/6766/2026	ODISHA GRAMINA BANK DR. MAUSUMI PRADHAN VS	KRISHNA CHANDRA SAHU VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/8724/2026 WP(C)/6767/2026	CHANDINI KHEMKA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
285	D-WP(C)/8684/2026 WP(C)/6768/2026	HIMANSU SEKHAR PARIDA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
286	D-WP(C)/8122/2026 WP(C)/6769/2026	K.DEEPIKA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// 0 //
287	D-WP(C)/8179/2026 WP(C)/6770/2026	PRAFULLA KUMAR BARIK VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
288	D-WP(C)/8132/2026 WP(C)/6771/2026	MURARI PADHAN @ PRADHAN VS ODISHA GRAMINA BANK	DILIP KUMAR SAHU VS	// 0 //
289	D-WP(C)/8181/2026 WP(C)/6772/2026	JAGANNATH MAHANTA VS THE PRINCIPAL COMMISSIONER, CGST AND CENTRAL EXCISE, BBSR	SUBASH CHANDRA SAHOO VS	// 0 //
290	D-WP(C)/8820/2026 WP(C)/6773/2026	VANDI RAJKUMARI REDDY VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// 0 //
291	D-WP(C)/7779/2026 WP(C)/6774/2026	M/S RISHABH MINING PVT.LTD, BOLANGIR VS STATE OF ODISHA	MANOJ KUMAR MOHANTY (2) VS	// 0 //
292	D-WPCRL/5969/2026 WPCRL/23/2026	AMIYA RANJAN BARIK VS STATE OF ODISHA	ARIJEET MISHRA VS	//0 0 //
293	D-WPCRL/5850/2026 WPCRL/24/2026	TULASI NAYAK VS STATE OF ODISHA	ASHWARIYA DASH VS	SECTOR-7 /26 /2026 0 //
294	D-ABLAPL/6042/2026 ABLAPL/2617/2026	BADAL @ KRUPASINDHU BALABANTARAY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KANAS /29 /2026 0 //
295	D-ABLAPL/6188/2026	PRITHVIRAJ SAHU	PRASANTA KUMAR NANDA	LAXMISAGAR P.S. /89 /2026

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/2618/2026	VS STATE OF ODISHA	VS	() //
296	D-ABLAPL/3246/2026 ABLAPL/2619/2026	MUKHTIYAR ALI SAHA VS STATE OF ODISHA	PRATIK DASH VS	PURUNABAZAR /50 /2025 () //
297	D-ABLAPL/6203/2026 ABLAPL/2620/2026	RAMESH CHANDRA SUANSIA @ RAMESH SUANSIA VS STATE OF ODISHA	ASHUTOS DASH VS	KRUSHNA PRASAD /24 /2026 () //
298	D-ABLAPL/3960/2026 ABLAPL/2621/2026	SHAILESH KING SUBHNIL VS STATE OF ODISHA	BENJAMIN SISHU VS	/ /0 () //
299	D-ABLAPL/6205/2026 ABLAPL/2622/2026	KUNA BARIK @ KUNAL BARIK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KULIANA /117 /2025 () //
300	D-ABLAPL/4776/2026 ABLAPL/2623/2026	BARUNA KUMAR DAS VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	BALASORE SADAR /33 /2026 () //
301	D-ABLAPL/6245/2026 ABLAPL/2624/2026	SUBASH @ BILA SETHY VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	MARSHAGHAI /60 /2026 () //
302	D-ABLAPL/6075/2026 ABLAPL/2625/2026	ADUA @ SATYABRAT BALABANTARAY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KANAS /29 /2026 () //
303	D-ABLAPL/5132/2026 ABLAPL/2626/2026	AJIT KUMAR PATEL VS STATE OF ODISHA	UMA SHANKAR PATEL VS	/ / () //
304	D-ABLAPL/6079/2026 ABLAPL/2627/2026	PRASANT MAHAPATRO VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BADABAZAR /603 /2025 () //
305	D-ABLAPL/5390/2026 ABLAPL/2628/2026	ANIL KUMAR DAKUA VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	BHARATPUR PS /444 /2025 () //
306	D-ABLAPL/6084/2026 ABLAPL/2629/2026	DEBENDRA DAS VS	BIJAY JENA VS	ANGUL SADAR PS /70 /2026 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-ABLAPL/5529/2026 ABLAPL/2630/2026	STATE OF ODISHA BABLU ROUT @ BABUL ROUT VS STATE OF ODISHA	KASHINATH PATTANAIAK VS	// PAHALA /445 /2025 () //
308	D-ABLAPL/6127/2026 ABLAPL/2631/2026	STATE OF ODISHA TOPHAN PARIDA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	// KODALA /86 /2012 () //
309	D-ABLAPL/6131/2026 ABLAPL/2632/2026	STATE OF ODISHA RAKESH MOHANTY VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTARAY VS	// DHENKANAL TOWN /96 /2026 () //
310	D-ABLAPL/5539/2026 ABLAPL/2633/2026	STATE OF ODISHA BIBHUTI BHUSAN MAHARANA VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	// SALIPUR /67 /2026 () //
311	D-ABLAPL/5718/2026 ABLAPL/2634/2026	STATE OF ODISHA SIBA REDDY VS STATE OF ODISHA	SATYASHREE MOHANTY VS	// BHARATPUR PS /474 /2023 () //
312	D-ABLAPL/6140/2026 ABLAPL/2635/2026	STATE OF ODISHA KARTIK CHANDRA SUTAR VS STATE OF ODISHA	MANOJ KUMAR MALLICK VS	// PATTAMUNDAI /312 /2017 () //
313	D-ABLAPL/5596/2026 ABLAPL/2636/2026	STATE OF ODISHA SIBANANDA NAYAK VS STATE OF ODISHA	SANDIPANI NAYAK VS	// / /0 () //
314	D-ABLAPL/6141/2026 ABLAPL/2637/2026	STATE OF ODISHA URMILA BEHERA VS STATE OF ODISHA	BIJAYA KUMAR SAHOO VS	// NAYAGARH SADAR /36 /2026 () //
315	D-ABLAPL/5654/2026 ABLAPL/2638/2026	STATE OF ODISHA BHUBAN ROUT VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	// BALIAPAL /86 /2026 () //
316	D-ABLAPL/5665/2026 ABLAPL/2639/2026	STATE OF ODISHA MANOJ KUMAR HARICHANDAN VS STATE OF ODISHA	SUJIT KUMAR SAHU VS	// / /0 () //
317	D-ABLAPL/5342/2026 ABLAPL/2640/2026	STATE OF ODISHA RAJIB LOCHAN DAS VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	// EOW,BHUBANESWAR /4 /2026 () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-ABLAPL/5351/2026 ABLAPL/2641/2026	PRATYUSHA PRASANNA KAR VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	EOW,BHUBANESWAR /4 /2026 () //
319	D-ABLAPL/6142/2026 ABLAPL/2642/2026	SUNIL KUMAR PRADHAN @ SURYA @ SURJYA HATAKHANDI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA SADAR /22 /2026 () //
320	D-ABLAPL/6143/2026 ABLAPL/2643/2026	MANOJ ROUT VS STATE OF ODISHA	PRATIK NAYAK VS	BALIAPAL /308 /2024 () //
321	D-ABLAPL/6225/2026 ABLAPL/2644/2026	KUNA RANA VS STATE OF ODISHA	CHANDRA SEKHAR PADHI VS	BARAMBA /114 /2023 () //
322	D-ABLAPL/5797/2026 ABLAPL/2645/2026	RAMAKRISHNA SAHOO VS STATE OF ODISHA	SMRUTI RANJAN RAO VS	BOUDH /4 /2022 () //
323	D-ABLAPL/6154/2026 ABLAPL/2646/2026	BAIDYANATH HANSDAH @ BUL HANSDAH VS STATE OF ODISHA	KULDEEP MOHANTY VS	MURUDA /393 /2025 () //
324	D-ABLAPL/5798/2026 ABLAPL/2647/2026	BIBHUTI BHUSAN MOHAPATRA @ BIBULA SAMANTARAY VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	TANGI (KHURDA) /26 /2026 () //
325	D-ABLAPL/5754/2026 ABLAPL/2648/2026	PRAKASH CHANDRA SAHOO VS STATE OF ODISHA	SHAMBHU CHARAN NATH SHARMA VS	PURI SADAR /96 /2026 () //
326	D-ABLAPL/6156/2026 ABLAPL/2649/2026	SADEEPAN ACHARYA VS STATE OF ODISHA	SURYANARAYAN BISWAL VS	CYBER CRIME AND ECO. OFFENCE, CU () //
327	D-ABLAPL/6187/2026 ABLAPL/2650/2026	LAXMIKANTA MAHAPATRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BOLAGARH P.S. /67 /2026 () //
328	D-ABLAPL/5823/2026 ABLAPL/2651/2026	RAGHUNATH SAHOO VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	KHANDAGIRI P.S. /320 /2025 () //
329	D-ABLAPL/5857/2026	PINKU RANJAN SWAIN	SAPAN KUMAR LENKA	KUJANGA /535 /2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/2652/2026	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/5898/2026 ABLAPL/2653/2026	AMJED ANSARI @ AMJED VS STATE OF ODISHA	BHARAT JALLI VS	DAITARI /107 /2025 () //
331	D-ABLAPL/6010/2026 ABLAPL/2654/2026	DHOBANI MAHANA@ DAMAYANTI MOANATY VS STATE OF ODISHA	MANORANJAN DAS VS	JATNI P.S. /53 /2026 () //
332	D-ABLAPL/6061/2026 ABLAPL/2655/2026	PANKAJ LOCHAN BISWAL VS STATE OF ODISHA(VIG.)	ASHWINI KUMAR DAS VS	BHUBANESWAR VIGILANCE /34 /2017 () //
333	D-ABLAPL/6069/2026 ABLAPL/2656/2026	CHANDAN GIRI VS STATE OF ODISHA	SARBESWAR SAHOO VS	BERHAMPUR /112 /2025 () //
334	D-ABLAPL/6116/2026 ABLAPL/2657/2026	ABHIRAM SETHI VS STATE OF ODISHA	ARUN KUMAR SAHU VS	JALESWAR /57 /2026 () //
335	D-ABLAPL/6120/2026 ABLAPL/2658/2026	JAYANTA KUMAR BARIK VS STATE OF ODISHA	ASIT KUMAR JENA VS	DHAMNAGAR /430 /2025 () //
336	D-ABLAPL/6304/2026 ABLAPL/2659/2026	SAKYA RANJAN MOHANTY @ SHAKYA VS STATE OF ODISHA	ANUP BRAHMACHARI VS	JAGATPUR /109 /2026 () //
337	D-ABLAPL/6136/2026 ABLAPL/2660/2026	SRIKANTA MALLIK VS STATE OF ODISHA	DEBASIS MISHRA VS	BRAMHA BARADA /3 /2026 () //
338	D-ABLAPL/6145/2026 ABLAPL/2661/2026	YUSUF KHAN VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	THAKURMUNDA /114 /2025 () //
339	D-ABLAPL/6150/2026 ABLAPL/2662/2026	SANGRAM MALIK VS STATE OF ODISHA	GOURAV DASH VS	BRAMHA BARADA /24 /2026 () //
340	D-ABLAPL/6046/2026 ABLAPL/2663/2026	BIRA KISHORE DAS VS	ACHYUTANANDA PATTANAİK VS	BOLAGARH P.S. /67 /2026 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-ABLAPL/6163/2026 ABLAPL/2664/2026	STATE OF ODISHA SAGAR MUNDA @ JHING VS	BIJAYA KUMAR RAGADA VS	// AINTHAPALI /46 /2026 ()
342	D-ABLAPL/6092/2026 ABLAPL/2665/2026	STATE OF ODISHA RAJAT KUMAR BEHURA VS	TRILOCHAN DASH VS	// MAHANGA /51 /2026 ()
343	D-ABLAPL/6094/2026 ABLAPL/2666/2026	STATE OF ODISHA NILADHAR NAIK VS	SARAT CHANDRA MEKAP VS	// / /0 ()
344	D-ABLAPL/6167/2026 ABLAPL/2667/2026	STATE OF ODISHA AJAYA KUMAR MURMU VS	AKSHAYA KUMAR SAHOO VS	// JEYPORE TOWN /103 /2023 ()
345	D-ABLAPL/6171/2026 ABLAPL/2668/2026	STATE OF ODISHA KANHU CHARAN PATRA VS	DEBASNAN DAS VS	// BHANJANAGAR /234 /2025 ()
346	D-ABLAPL/6354/2026 ABLAPL/2669/2026	STATE OF ODISHA NIRMAL DAS @ TEZ @ BHUTAN DAS VS	PRAKASH CHANDRA DASH VS	// RAJNAGAR /23 /2026 ()
347	D-ABLAPL/6178/2026 ABLAPL/2670/2026	STATE OF ODISHA UTTAM KUMAR SHARMA VS	PABITRA KUMAR NAYAK VS	// BANDOMUNDA /86 /2026 ()
348	D-ABLAPL/6361/2026 ABLAPL/2671/2026	STATE OF ODISHA PRAKASH JENA VS	SURYA NARAYAN MISHRA VS	// BRAHMAGIRI /43 /2009 ()
349	D-ABLAPL/6179/2026 ABLAPL/2672/2026	STATE OF ODISHA SATYA NARAYAN PRADHAN VS	JYOTIRMAYA SAHOO VS	// BOLAGARH P.S. /67 /2026 ()
350	D-ABLAPL/6097/2026 ABLAPL/2673/2026	STATE OF ODISHA SRABAN BHOI VS	SAPAN KUMAR LENKA VS	// KANDARPUR /28 /2026 ()
351	D-ABLAPL/6181/2026 ABLAPL/2674/2026	STATE OF ODISHA BIBHU PRASAD DWIBEDY VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	// NISCHINTAKOILI /68 /2026 () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
352	D-ABLAPL/6261/2026 ABLAPL/2675/2026	SANATAN DAS VS STATE OF ODISHA	RABI NARAYAN PANDA VS	TIHIDI /55 /2026 () //
353	D-ABLAPL/6279/2026 ABLAPL/2676/2026	LANKA MALLIK @ SUMANTA MALIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KAMAKHYANAGAR /124 /2026 () //
354	D-ABLAPL/6284/2026 ABLAPL/2677/2026	RASHMI RANJAN JENA VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	DHENKANAL SADAR /24 /2026 () //
355	D-ABLAPL/6331/2026 ABLAPL/2678/2026	PRASHANT KUMAR SAHU @ PRASANTA SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PHIRINGIA /44 /2023 () //